

(A)

CAT / I / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 640 1996

Rabindra Kumar Sethi Applicant (s)

Versus

U.O. & S. O. Respondent (s)

Sr. No.	Date	Order with Signature
	3.9.96	REGISTER <i>[Signature]</i> Registrar
2.	5.9.96.	Sri P.K. Padhi, learned counsel for the applicant, is present and heard. He seeks permission to withdraw the application. Permission allowed. For statistical purpose, O.A. is dismissed. Copy of the order may be given to the learned Sr. Standing Counsel. <i>[Signature]</i> MEMBER (ADMN.)

g.p.c. for Rs 50/- has been filed

B
3/9/96

Fes Regn Pl.

B
3/9/96SO(A) / *[Signature]*

For Admn. & S. O. Pl.

B
3/9/96

Bench